

**Checklist for compliance to MBBL and NBC in the Manual under  
Rating of Properties for Digital Connectivity Regulations, 2024**

<b>S. No.</b>	<b>Checklist Items</b>	<b>Reference from NBC/ MBBL</b>	<b>Compliance Impact</b>	<b>Compliance (Yes/ No)</b>	<b>Remark/ Observation</b>
<b>Telecommunication Spaces</b>					
1.	Are telecom spaces accessible but secured (controlled access, locks, partitions)?	(Clause 3.1.1a) NBC Part 8 Section 6	<b>Minor</b>		
2.	Are telecom spaces free from noise-generating equipment?	(Clause 3.1.1b) NBC Part 8 Section 6	<b>Minor</b>		
3.	Is proper documentation and signage maintained for telecom rooms?	(Clause 3.1.1c) NBC Part 8 Section 6	<b>Minor</b>		
4.	Minimum ceiling height of 2.4 m (preferably 3 m) provided?	(Clause 3.1.1e) NBC Part 8 Section 6	<b>Minor</b>		
5.	Are telecom spaces free from dust and static electricity risks (e.g., no active printers inside, dust-minimizing finishes on floors, walls, and ceilings)?	(Clause 3.1.1g) NBC Part 8 Section 6	<b>Minor</b>		
6.	Are telecom spaces located above flood-prone areas, away from restrooms/kitchens, and protected from liquid-carrying pipes or AC leaks (with monitoring systems if unavoidable)?	(Clause 3.1.1j) NBC Part 8 Section 6	<b>Major</b>		

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7.	Are racks and active equipment in telecom spaces elevated above potential flood levels?	(Clause 3.1.1j) NBC Part 8 Section 6	<b>Major</b>		
8.	Is telecom space lighting adequate (switches at entrance, lighting not obstructed, powered by both normal and UPS circuits)?	(Clause 3.1.1k) NBC Part 8 Section 6	<b>Minor</b>		
9.	Are rooms centrally located, vertically aligned, and dedicated only to telecom use?	(Clause 3.1.1m) NBC Part 8 Section 6	<b>Major</b>		
10.	Is proper environmental control (HVAC, humidity, positive pressure) provided with monitoring alarms?	(Clause 3.1.1n) NBC Part 8 Section 6	<b>Minor</b>		
11.	Is fire detection/ alarm & suppression system installed?	(Clause 3.1.1p) NBC Part 8 Section 6	<b>Minor</b>		
12.	Is proper bonding & grounding of all equipment done?	(Clause 3.1.1q) NBC Part 8 Section 6	<b>Major</b>		
<b>Equipment Room (ER) &amp; Telecom Room (TR)</b>					
13.	Is the Equipment Room (ER) provided with minimum 14 m <sup>2</sup> , with additional capacity considered for IBS/DAS and future expansion?	(Clause 3.1.2.2a) NBC Part 8 Section 6	<b>Minor</b>		

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14.	Future expansion & maintainability considered in design (cable trays, large conduits)?	(Clause 3.1.2.2c 2) NBC Part 8 Section 6	<b>Major</b>		
15.	Minimum one TR (telecom room)/TE (telecom enclosure) present per floor?	(Clause 3.1.3.1, 3.1.3.2) NBC Part 8 Section 6	<b>Minor</b>		
16.	Does Entrance Facilities (EF) have enough space for existing TSPs?	(Clause 3.1.4) NBC Part 8 Section 6	<b>Major</b>		
<b>Cabling &amp; Pathways</b>					
17.	Are common telecom ducts / pathways present that connect from building entry point to telecom rooms and risers?	(Clause 5,6) Addendum to MBBL-2016, Provision of In-building Solutions (Digital Connectivity Infrastructure)	<b>Major</b>		
18.	Is enough space available in ducts, pathways, etc, for laying additional conduits/trays, keeping in view the present and future demands?	(Clause 3.2.3) NBC Part 8 Section 6 (Clause 5,6) Addendum to MBBL-2016, Provision of In-building Solutions (Digital Connectivity Infrastructure)	<b>Major</b>		

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19.	Are telecom cables separated from power cables and EMI/RFI sources?	(Clause 3.1.1d) NBC Part 8 Section 6	<b>Minor</b>		
20.	Are there at least 3 × 100 mm conduits between floors (TR to TR, Entrance Facilities to TR/TE)?	(Clause 3.3.3d) NBC Part 8 Section 6	<b>Minor</b>		
21.	For installations like antenna, powering the roof top/tower top equipment, is access provided through suitable number of conduits to the area marked on rooftop for such installations?	(Clause 3.3.3 e) NBC Part 8 Section 6	<b>Minor</b>		
22.	Is the connectivity from the roof seepage and rodent proof?	(Clause 3.3.3 e) NBC Part 8 Section 6	<b>Minor</b>		
23.	Fire-resistant material applied at all shaft penetrations?	(Clause 3.3.3g) NBC Part 8 Section 6	<b>Minor</b>		
24.	Backbone cable pathways are not be located in elevator shafts?	(Clause 3.3.3h) NBC Part 8 Section 6	<b>Minor</b>		
25.	Are cables properly supported (not over pipes/ceilings without tray)?	(Clause 4.2.1f) NBC Part 8 Section 6	<b>Minor</b>		

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26.	Are telecom boxes located in easements, parking or landscaping (not blocking pedestrians/cycle tracks)? If boxes are on pedestrian paths, is at least 2 m clear space available for movement?	(Clause 6. Para 3, Bullet 2) Addendum to MBBL-2016, Provision of In-building Solutions (Digital Connectivity Infrastructure)	<b>Minor</b>		